MARCH 2; 1084

Matters Under 424 ule 377

423 Statt. for Immleg. by Incheck Tyres Ltd. and National Rubber Man. Ltd. (Nationalisation) Or d.

[Shri Narayan Datt Tiwari]

a Bill to provide for the acquisition and transfer of the undertakings of the Inchek Tyres Limited and the National Rubber Manufacturers Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the Continued Manufacture, production and distribution of tyres, tubes and other rubber goods which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the asquisition and transfer of the undertakings of the Inchek Tyres Limited and the National Rubber Manufacturers Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the General public by ensuring the continued manufacture, production and distribution of tyres, tubes and other rubber goods which are essential to the needs of the economy of the country and for matter connected therewith or incidental thereto."

The motion was adopted.

SHRI NARAYAN DATT TIWARI : I introduce** the Bill.

Statement giving reasons for immediate legislation by the Inchek Tyres Ltd. and National Rubber Manufacturers Ltd. (Nationalisation) ordinance, 1984

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): Sir, I lay on the Table an explanatory statement (Hirdi and English versions) giving reasons for immediate legislation by the Incheck Tyres Limited and National Rubber manufacturers Limited (Nationalisation) Ordinance, 1984.

15.07 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER : Now, matters under Rule 377. Shri Saif-ud-Din Soz.

(i) Alternative National Highway to connect Srinagar with rest of the country.

PROF SAIF-UD-DIN SOZ (Baramulla): Mr. Deputy Speaker, Sir, I rise to make the following statement under Rule 377 :—

The National Highway connecting Kashmir Valley with the rest of the country has for all practical purposes proved to be only a fair weather road. The highway remains broken for days, nay, weeks together at Nashri Nullah which is finally reported to be irrepairable. This year too, the road remained blocked for about thirty days during the past three months due to landslides and deep erosion around Narshir Nullah and other places. A by-pass constructed near Nashri a couple of years ago seems to have proved useless as it gets closed due to landslides in rainy season before even Nashri gets According to an estimate, unusable. construction of an alternative highway would cost less than what it costs the nation to maintain the present highway.

The construction of Moghul Road, which used to be the time-tested highway, is the only answer to the present difficulty. The road stands completed upto Noorichum and the construction of a thirty kilometre stretch can

****Introduced** with the recommendation of the President.